NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.458/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Rajendra Kumar Jani

Marine Electronics & Navigation Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244, 246 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. APURVIKA SHUKIN MANAGER, BUSINESS DEVELOPMI 2. Uhetan Agrawar Advocate for Petitioner

ORDER

C.P. NO.458/241, 242, 246/NCLT/MB/MAH/2017

- 1. Ld. Representatives of both the sides are present.
- Copy of the Petition filed u/s 241-242 is served upon the Respondents. Respondents' Ld. Representative has mentioned certain defects. Duly communicated to the Petitioner, who undertakes to rectify the defects within a week's time.
- Respondents are directed to file their Reply on or before 20th December, 2017. Thereafter on receiving the Reply, interim prayers as per the Petition shall be heard on 10th January, 2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 29.11.2017

Sd/-

M.K. Shrawat Member (Judicial)

vkr